

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 8922/2013

COMMISSIONER OF INCOME TAX BANGALORE & ANR.

Appellant(s)

VERSUS

M/S. YOKOGAWA INDIA LTD.

Respondent(s)

(ONLY CIVIL APPEAL NOS. 829 AND 2271 OF 2018 TO BE LISTED BEFORE
LD. REGISTRAR COURT.)

WITH

C.A. No. 829/2018 (IV-A)

(IA No.3756/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

C.A. No. 2271/2018 (IV-A)

Date : 12-04-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms Gurmeet Kaur Kwatra, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)

Mrs Yugandhara Pawar Jha, Adv.
Mr Piyush Bhardwaj, Adv.
Mr. Kunal Verma, AORUPON hearing the counsel the Court made the following
O R D E RC.A. No. 829/2018 , C.A. No. 2271/2018Await certificate of service from the High Court in
respect of the sole respondent. Reminder be issued.Statement of case may be filed within the stipulated
period.

List again on 11.7.2018.

KAPIL MEHTA
Registrar
12.04.2018

hj